Check dams under MGNREGA

[RAJYA SABHA]

1807. SHRI N.K. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- the number of check dams constructed under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) works in the country till now;
 - the number and location of such check dams which are unfit for use; (b)
- whether Government has devised monitoring and regulatory checks to monitor the quality of work constructed under the MGNREGA; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) aims at enhancing the livelihood security of the rural people by guaranteeing hundred days of wage employment in a financial year to every household whose adult members volunteer to do unskilled manual work. The Act also seeks to create durable assets and strengthen the livelihood resource base of the rural poor. The choice of works suggested in the Act addresses causes of chronic poverty like drought, deforestation and soil erosion so that the process of employment generation is maintained and durable assets are created on a sustainable basis. Construction of check dams is a component of the water conservation and water harvesting works taken up as permissible works under the programme. The number of completed water conservation and water harvesting works since inception of MGNREGA (2006-07) is indicated as under:

Year	Number of water conservation and
	water harvesting works completed
1	2
2006-07	123095

The MGNREGA Operational Guidelines-2013 has dedicated Chapter No. 14 entitled 'Quality Management of MGNREGA works' for emphasizing the need to have a 3 pronged quality aspects *viz.* quality control at site, quality supervision and quality monitoring. Technical manuals on Watershed, Natural Resource Management and Forestry were prepared and circulated. For gap filling and value addition, Convergence Guidelines of MGNREGA with the ongoing schemes of different Ministries have been circulated. The National Institute of Rural Development (NIRD) has been assigned to do survey of works. The feedbacks of such surveys are shared with the respective State Governments. The social Audit unit of the implementing states are instructed to have Quality Monitors to facilitate evaluation of asset quality during Social Audit.

Scaling up private investment in infrastructure

1808. SHRI N.K. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether public sector resources continue to fall short of rural infrastructure investment requirements;